

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:369  
ANSWERED ON:23.12.1999  
OPERATION COST OF IA & AI  
SHIVAJI VITHALRAO KAMBLE

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there is an overlapping of operations of Indian Airlines and Air India on some international routes;
- (b) if so, the details thereof alongwith justification therefor;
- (c) the recommendations of the committee set up to rationalise the routes between the two carriers; and
- (d) the details of the action taken to minimise operational cost and make these corporations competitive and operate on commercial basis?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a),(b),(c) & (d):- A statement is laid on the Table of the House.

Statement in reply to Starred Question No.3 23.12.1999 to be laid in the Lok Sabha

(a), (b) and (c): Air India and Indian Airlines and 17 foreign destinations respectively. The overlap only on seven destinations. The Gove issued route rationalisation guidelines in Decem requiring synergised operations to optimise util available traffic rights. Air India is to have fi of refusal to operate on all international sec Airline cooperation issues are reviewed in the lig above guidelines from time to time.

(d) The details of action taken are as under:-

Air India

- Route rationalisation by cutting down non-profitable routes and con core routes.
- Ensure optimum utilisation of capacity.
- Resorting to yield improvement programmes.
- Closing down uneconomical stations and downsizing the offices.
- Freeze on external recruitment in non-operational categories.

Indian Airlines

- Increase in utilisation of aircraft.
- Deployment of Capacity on the criteria of economics and traffic demands.
- Marketing initiatives.
- Cost cutting measures such as control over aircraft maintenance cost management, inventory manage control on staff costs.